

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH : C-2**

SPECIAL BENCH

4. **C.A.(CAA)/1219/MB/2019**

CORAM: **SHRI RAJASEKHAR V.K.
MEMBER (J)**

**SHRIV. NALLASENAPATHY
MEMBER (T)**

ORDER SHEET OF THE HEARING HELD ON **19.06.2020**

NAME OF THE PARTIES: Cherry Cosmetics Pvt. Ltd.

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Jasim Shaikh, learned Counsel for the petitioner appears and seeks an adjournment in the matter.

2. At request, list this matter on **09.07.2020**.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
RAJASEKHAR V.K.
Member (Judicial)